

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 07**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd

...

Applicant/Petitioner

Vs

Ninex Developers Ltd.

...

Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 04.08.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

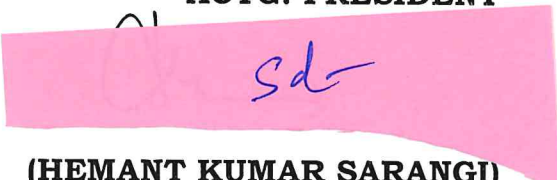
For the RP

: Mr. Rakesh Kumar, Preeti Kashyap, Ankit Shrama Advs.

**ORDER**

List the matter for further consideration on 11.08.2021.

  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

04.08.2021  
DPK